GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 1354 TO BE ANSWERED ON 09.02.2017

Sports Infrastructure at Schools

1354. SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that a large number of schools do not have basic infrastructure for games and sports in the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government is aware that games and sports are not taken seriously in the schools as part of their curriculum and if so, the reaction of the Government thereto:
- (d) the steps taken by the Government to make the games and sports as an integral part of the education system in the country; and
- (e) the steps taken by the Government to ensure that all the schools have basic infrastructure for games and sports in the country?

ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

As per the information provided by Department of School Education & Literacy, 31% of secondary schools do not have play ground. The Government is implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), a centrally sponsored Scheme which, inter-alia, recognizes the importance of sports in providing quality secondary education in the country to ensure holistic development of the students. The scheme

encourages the States/UTs to focus on sports, cultural activities, activities based on learning, exposure to life skills with respect to health, nutrition etc. The annual school grant of Rs.50,000/- per annum per school provided under the scheme, has provisions among other components, for sports equipments and uniforms.

The Right of Children to Free and Compulsory Education under Right To Education (RTE) Act, 2009, has been enacted, making elementary education a Fundamental Right, which, inter-alia, provides for

- (i) Access to a play ground for each school;
- (ii) A part time instructor for physical education in upper primary school:
- (iii) Supply of play material, games and sports equipment, as per requirement of the schools.

Further, Central Board of Secondary Education (CBSE) has made it mandatory for all schools affiliated to it to provide one compulsory period for sports upto 10th class and two periods in a week for 11th and 12th classes.

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